

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1016  
TO BE ANSWERED ON 08.02.2018**

**USE OF CROP STUBBLE FOR POWER GENERATION**

**1016. SHRI G. HARI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has asked the NTPC to mix crop residue pellets with coal for power generation in all of its thermal power plants in a bid to curb crop burning in various States;**
- (b) if so, the details thereof;**
- (c) whether the NTPC has taken steps to purchase stubble from farmers; and**
- (d) if so, the total quantity so far procured from the farmers as on date?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) & (b) : Ministry of Power has issued a policy to use 5-10% of biomass pellets along with coal for power generation in thermal power plants. Further, in order to promote use of the Biomass pellets, Central Electricity Authority vide letter dated 24.11.2017 has written to all Central/State Utilities, State Governments, Power Equipment Manufacturers/IPPs/Generating Companies that all fluidized bed an pulverized coal units (coal based thermal power plants) except those having ball and tube mill, of power generating utilities, public or private, located in India, shall endeavor to use 5-10% blend of Biomass pellets made, primarily, of agro residue along with coal after assessing the technical feasibility, viz. safety aspects etc.**

**(c) & (d) : NTPC has invited tenders for procurement of 500 TPD (tonnes per day) agro residue based biomass pellets and 500 TPD of agro residue based torrefied biomass pellets/briquettes for power generation at NTPC Dadri Project, to be supplied over a period of two years.**

\*\*\*\*\*